

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00803/2017

Date of decision: 16.11.2018.

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. A.K. Jamaludeen,
Aged 57, S/o. A.K. Kunjumohammed,
Superintendent of Police (Non-cadre) (Retired),
Police Academy, Residing at NELU DALE,
Pappali Lane, Vazhakkala, Kakkanad, Ernakulam – 30.
2. Abdul Karim U.,
Aged 56, S/o. Abdu Haji,
Superintendent of Police, (Non-cadre) (Retired),
CBCID, Economic Offence Wing, Kozhikode.,
residing at Uppukoden (House), Ballambur P.O.,
Peruthalmanna, Malappuram district.
3. K.M. Antony,
Aged 57, S/o. K.M. Mathew,
Superintendent of Police (Non-Cadre) (Retired),
Vigilance and Anti Corruption Bureau,
Northern Range Kozhikode, Residing at
Kandathil House, Kuriachira P.O., Thrissur – 6.
4. P.S. Sabu,
Aged 56, S/o. P.K. Sudhakara Das,
Superintendent of Police (Non-Cadre) (Retired),
Special Cell Police Head Quarters,
Thiruvananthapuram, Residing at Aji Nivas,
Pada South, Karunagappally P.O., Kollam.
5. James Joseph,
Aged 57, S/o. Joseph,
Superintendent of Police (Non-Cadre) (Retired),
SBCID, Ernakulam Range, Residing at
Kaithaparambil House, Manimala P.O., Kottayam.

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Applicants

[By Advocate Mr. P.V.Mohanam]

v e r s u s

1. Union of India, rep. by its Secretary,
Ministry of Home Affairs, North Block,
New Delhi – 110 001.
2. Union Public Service Commission,
represented by its Secretary, Shajahan Road,
New Delhi – 110 069
3. The Selection Committee,
for Selection and appointment of Indian Police Service,
Constituted under Regulation 3 of the IPC
(Appointment by Promotion), Regulations, 1955,
Rep. by its Chairman, Union Public Service Commission,
Shajahan Road, New Delhi – 110 069.
4. State of Kerala,
rep. By its Chief Secretary,
Government Secretariat,
Thiruvananthapuram – 695 001

..... Respondents

[By Advocate : Mr. N.Anilkumar, Sr.PCGC(R) (R1)
Mr. Thomas Mathew Nellimoottil (R2 to 3)
Mr. M. Rajeev (R4)]

The application having been heard on 16.11.2018, this Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K.Bharat Bhushan, Administrative Member:

Learned counsel on both sides are present.

2. When the matter was taken up today for hearing, learned counsel for the applicants submitted that the name of the applicants are also included amongst 12

successful candidates notified by the Gazette. Hence there is no grievance left in this O.A. to be considered. He sought permission to withdraw the O.A.

3. By recording the above submission of the learned counsel for the applicants, the O.A. is disposed of as withdrawn. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

sj*

Applicant's Annexures

Annexure A1 - True copy of the Eligibility list of Superintendent of Police (Non PS) Prepared by the State Police Chief dated 27.5.2017.

Annexure A2 - True copy of the recommendation No. 1120817/Spl.C3/2017/GAD made by the State of Kerala dated 17.5.2017 issued by the 4th respondent.

Annexure A3 - True copy of the order determining vacancies (13) issued by the Under Secretary Govt. of India dated Nil.

Annexure A4 - True copy of the proceeding No.A1- 218282/2016/PHQ dated 05.04.2017 issued by the State Police Chief.

Annexures of Respondents

Annexure R4(a) Letter No.F.No.4/20/2013-AIS dated 02.09.2013 from the Union Public Service Commission, New Delhi.

Annexure R4(b) U.O. Note No. 6816/A2/2017/Home dated 02.11.2017 issued by the Home Department.

Annexure R4(c) U.O. Note No. 6816/A2/2017/Home dated 13.12.2017
